

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE
POONCH

To

The Joint Registrar (Admn),
Hon'ble High Court of J&k,
Srinagar.

No: 563/PDSJP

Dated: - 26/07/2018

**Subject:- Judgment dated 28.03.2018 passed by Hon'ble
Supreme Court in Criminal Appeal No. 470 of
2018 titled Krishnakant Tamrakar Vs The State
of Madhya Pradesh**

Sir,

Kindly refer to your letter No. 17542-432/Scs dated 23-07-2018 regarding the subject cited above. In this context it is to inform you that the requisite information has already been submitted to you vide this office communication No. 436/ PDSJP dated 06-07-2018. The Copy of the same is enclosed herewith for favour of information.

Your's faithfully,


Pr. Distt. & Sessions Judge,
Poonch

OFFICE OF THE PR DISTRICT & SESSIONS JUDGE,

POONCH

To

The Joint Registrar (Admn),
Hon'ble High Court of J&K,
At Srinagar.

No 1136/PDSJP

Dated: 6/7/2018

Subject: Judgment dated 23/03/2018 passed by
Hon'ble Supreme Court in Criminal
Appeal No.470 of 2018 titled
Krishnakant Tamrakar V. The State
of Madhya Pradesh

SIR,

With reference to your letter
No 11396/JCS- Dated 6/6/2018 on the subject
cited above, it is submitted that the
"information/data on strikes/abstaining from
work by lawyers, loss caused and action
proposed during the last three
months/previous quarter" of DL 11396/2018
be treated as nil.

Yours faithfully,

(Zabur Ahmad Raza)

Pr District & Sessions Judge,

Poonch

OFFICE OF THE PR.DISTRICT & SESSIONS JUDGE,

POONCH.

To

The Joint Registrar (Admn),
Hon'ble High Court of J&K,
At Srinagar.

No: 436/PdsJP


Dated: 6 7 2018

Subject:- Judgment dated 28.03.2018 passed by
Hon'ble Supreme Court in Criminal
Appeal No.470 of 2018 titled
Krishnakant Tamrakar Vs. The State
of Madhya Pradesh.

Sir,

With reference to your letter
No.11390/JCS Dated 25.6.2018 on the subject
cited above. It is submitted that the
"information/data on strikes/abstaining from
work by lawyers, loss caused and action
proposed during the last three
months/previous quarter" of District Poonch
be treated as nil.

Yours faithfully,


(Zabair Ahmed Raza)

Pr.District & Sessions Judge,
Poonch